

DIVISION BENCH  
COURT - I

**O-213**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/117(KB)2023  
IN  
C.A.(CAA)/23(KB)20233

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> MAY 2024**

IN THE MATTER OF	MAINATREXIM PVT. LTD.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance via video conference/physically**

For Petitioner

Mrs. Manju Bhuteria, Adv.

Mr. Aisha Amin, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **26.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**